

and marketing requirements are properly pooled and satisfied; and

(v) ensuring a fair wage to the handloom and powerloom weavers for their efforts;

(b) to draw up a realistic and time-bound programme of action to be taken in each State for the development of each sector during the Fourth Plan period; and

(c) to consider any other attendant or ancillary matter connected with the above; and to suggest suitable measures.

Adverse balance of India's trade

1336. DR. H. P. SHARMA : Will the Minister of FOREIGN TRADE be pleased to state:

(a) the countries with which India had adverse balance of trade during the years 1970-71 and 1971-72 and in the first quarter of 1972-73 and the overall balance of trade of India during these years;

(b) the balance of trade with rupee-payment countries during each of these years; and

(c) the main reasons for adverse balance of trade?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI

A. C. GEORGE) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-3306/72]

Rural Electrification Schemes submitted by Rajasthan and Bihar

1337. DR. H. P. SHARMA : Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether any rural electrification schemes had been submitted by Governments of Rajasthan and Bihar for 1972-73; if so, the cost and other details thereof and Central Government's reaction thereto;

(b) the percentage of villages so far electrified in the two States and the comparative all-India figures, showing also the percentage of rural population who is so far devoid of this amenity, and

(c) the time by which rural electrification in the two States and in the country as a whole is proposed to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) The Rural Electrification Corporation Limited had under consideration (as on 30-6-1972) the following rural electrification schemes received from the State Electricity Boards of Rajasthan and Bihar for loan assistance :-

Sl. No.	Name of the Scheme	Villages covered	Pumpsets to be energised	Estimated (in lakhs)
From Rajasthan				
1.	Scheme of rural electrification in Kekri Tehsil .. area in Ajmer district	44	1540	56.044
2.	Jhajpur and Kotri panchayat samitis in .. Bhilwara district.	52	1762	62.137
3.	Salumber and Girwa Panchayat Samities in .. Udaipur district	66	1471	59.30
From Bihar				
1.	Scheme of special transmission line and sub- .. stations in Morghyr and Bhagalpur districts	101.87
2.	Seven block in Gaya district	246	1900	100.85
3.	Four block in Gaya district	157	1750	77.475

The Rural Electrification Corporation Limited have so far (as on 30-6-1972) sanctioned 17 and 19 rural electrification schemes of Rajasthan and Bihar State Electricity Boards involving loan assistance of Rs. 912 lakhs and Rs. 1119 lakhs respectively.

(b) The requisite information is given below :

	All India	Rajasthan	Bihar
(i) Percentage of villages electrified	21.6	12.7	12.64
(ii) Percentage of rural population so far devoid of amenity of electrification.	55.0	73.3	76.9

(c) The period during which all villages in India including two States viz. Rajasthan and Bihar will be electrified would depend upon the resources available in the Fifth and subsequent plans.

Imports channelised through State Trading Agencies

1338. DR. H. P. SHARMA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the percentage of the country's imports that were channelised through State Trading Agencies during the past three years ; and

(b) the precise policy of Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) On present indications, the share of public sector in the import trade will be 70 to 75%. However, information about the share of public sector in the import trade during the past three years is being collected and will be laid on the Table of the House.

(b) It is the declared policy of the Government to progressively canalise the bulk of our imports through public sector agencies.

Trade with Rhodesia and South Africa

1339. DR. H. P. SHARMA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the U. N.'s economic sanctions

against Rhodesia and South Africa have been violated by certain members of the U. N. including India ; and

(b) if so, the precise nature of exports to and imports from these countries by India during the past three years, indicating the names of the items and cost thereof and the reasons for violation of such sanctions ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) India has not violated the economic sanctions imposed by the Security Council against Rhodesia and South Africa.

(b) Does not arise.

शूल, एक्सल, रोलर बियरिंग तथा ट्रेक्टर गियर प्लांटों की स्थापना

1340. डा० हेनरी आस्टिन :

श्री ए० के० गोपालन :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या शूल, एक्सल, रोलर बियरिंग तथा ट्रेक्टर गियर बनाने के लिए तीन बड़े उत्पादन एकक स्थापित करने का कोई प्रस्ताव है ;

(ख) क्या केरल सरकार ने अनुरोध किया है कि ऐसा एक एकक उनके राज्य में स्थापित किया जाये ; और

(ग) यदि हां, तो उस पर केन्द्रीय सरकार की क्या प्रतिक्रिया है ?

रेल मंत्री (श्री टी० ए० बाई) : (क) रेल मंत्रालय केवल दो उत्पादन कारखाने लगाने के बारे में विचार कर रहा है। एक—पहियों और धुरों के निर्माण के लिए और दूसरा—कर्षण गियरों के लिए। रोलर बियरिंग संयंत्र लगाने का विचार छोड़ दिया गया है।

(ख) जी हां। केरल सरकार ने अनुरोध किया है कि इनमें से एक कारखाना केरल राज्य में लगाया जाये।

(ग) दो कारखानों—पहिया और धुरा संयंत्र और कर्षण गियर कारखाने के लिए परियोजना रिपोर्ट तैयार की जा रही हैं। जहां तक पहिया